

13.06 hrs.

**RICE-MILLING INDUSTRY (REGULATION)  
REPEAL BILL\***

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI) : I beg to move for leave to introduce a Bill to repeal the Rice-Milling Industry (Regulation) Act, 1958.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to repeal the Rice-Milling Industry (Regulation) Act, 1958.

*The motion was adopted.*

SHRI TARUN GOGOI : I introduce the Bill.

13.07 hrs.

**MATTERS UNDER RULE 377**

**(i) Need to Direct NABARD to Remove Discrepancies in the Prices of Pumpsets in Orissa**

DR. KARTIKESWAR PATRA (Balasore) : Farmers are the backbones of our country. But sometimes we neglect them. We are not actually sincere to their problems. They are suffering for want of common price index for purchase of pump-sets. NABARD is also to be vigilant to check such sufferings by the farmers. In Orissa, pump-sets are being sold at a higher price. It is Rs. 3,000/- to Rs. 5,000/- more in price in comparison to that of other States especially neighbouring States of Andhra Pradesh and West Bengal. The farmers have to pay more unnecessarily. They have also brought it to the notice of NABARD but on remedial measures have been taken so far.

I would, therefore, request the Union Government to intervene in the matter and direct the NABARD to take immediate appropriate action to remove this sort of discrepancy.

**(ii) Need to Clear Proposals from Kerala Government to set up Export Promotion Industrial Park**

PROF. SAVITHRI LAKSHMANAN (Mukundapuram) : Sir, the Ministry of Commerce formulated a new scheme for establishment of Export Promotion Industrial Parks in various States. The scheme envisages the establishment of Parks consisting of units which will export at least 25 per cent of their production. The Ministry of Commerce would give Rs. 10 crore or 75 per cent of the cost of infrastructure whichever is less. The

remaining cost will be met by the State Governments from their own resources and by taking term loans from financial institutions.

Kerala Government has sent a proposal for establishing an Export Promotion Industrial Park in Ernakulam District at a total cost of Rs. 26 crore as early as in October, 1993. The State Government also released funds for purchase of land to the Kerala Industrial Infrastructure Development Corporation. Another proposal for establishing an Export Promotion Industrial Park for export oriented electronics and software companies with a total project cost of Rs. 18.9 crore is also pending with the Union Government. I, therefore, urge upon the Government to clear these proposals immediately to avoid any loss to the exchequer.

**(iii) Need to set up Agro Based Industries in Saharsa and Supaul Districts of Bihar**

*[Translation]*

SHRI SURYA NARAYAN YADAV (Sahasra) : The people of Saharasa and Supaul districts of North Bihar are facing many problems because of non-setting up of industries in these districts. This is the most backward area and the poor people of this area migrate to far-off places of the country to earn their livelihood. The youth of this area is deprived of education and employment. The Government can earn maximum profit by setting up Industrial units particularly agro-based industries and food processing units in this area.

I, therefore request that Government of India should take necessary steps towards the setting up of Industrial units in Saharasa and Supaul districts of Bihar so as to ensure employment to local people and to develop this backward area. I have raised several questions in this regard earlier also but it appears that no action has been taken so far. Therefore, I request that Industrial units should be set up there by according the area a special status.

The State Government has also sent to the Central Government a proposal for setting up a Sugar Mill.

**(iv) Need to Clear the Proposals from Madhya Pradesh for cleaning Polluted Rivers in the State**

DR. SATYNARAYAN JATIYA (Ujjain) : There is a special need to implement the action plan to clean river waters. The Central Government have been making important announcements in this regard from time to time but no time-bound programme has been chalked out for effective implementation of the plan. Announcements are often made about the utility of these schemes but appropriate and effective measures are not taken to achieve the target.

\* Published in Gazette of India, Extraordinary Part II, Section 2, dated 23.5.95.